

DIVISION BENCH

ITEM NO.129

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 02/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MANOJ AGARWAL V/S EMINENT CITY DEVELOPERS PVT LTD
UNDER SECTION	241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mohd. Kaif Proxy for
Sh. Udai Chandani, Adv.

: For the Petitioner

ORDER

- 1. Ld. Proxy Counsel states that Ld. Arguing Counsel is not available today, and therefore seeks a short adjournment.**
- 2. Let the matter be adjourned for 9th January, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

10th November, 2023

*Avaneesh Kumar Singh
(Stenographer)*